

National Company Law Tribunal

Allahabad Bench

CP NO. 37/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Asta Educational Pvt Ltd & co

SECTION OF THE COMPANIES ACT: U/S 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP NO.37/ND/2016

Sh. Udai Chandani, proxy for Sh. Arvind Kumar Gupta, Advocate for the  
petitioner. He seeks adjournment as the main counsel is not available today. Hence,  
the case is adjourned to 12<sup>th</sup> September, 2017.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated:23.08.2017

Typed by:  
Kavya Prakash